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Title: Regarding pension under EPS-95 Scheme -laid.

DR. SHRIKANT EKNATH SHINDE (KALYAN): Standing Committee on Labour and High Powered Committee on EPFO had recommended the increase in the amount of pension given under EPS-95 Scheme. Additionally, the Supreme Court through an order dated April 2019 had also raised concerns about the pension amount under EPS-95. Currently, there are more than 67 lakh pensioners under EPS-95 and through their hard work and commitment they have played an important role in the development of our country. I request the Government to consider their demands and accept the recommendations of Koshiyari Committee by increasing the basic pension amount to Rs.7500 per month along with Dearness Allowance and free medical facilities to their families which will enhance their quality of life and grant them financial assistance during their old age. In addition to this the retired employees who were not added to this scheme in the past should also be included on humanitarian grounds along with a minimum pension of 5000 rupees.